The eight States which have decided to set up the Vigilance Commissions modelled on the Central one are working out details including the selection of persons suitable for appointment as Vigilance Commissioners. Punjab has initiated action on the proposal and Bihar and West Bengal are still considering the matter. Madras and Uttar Pradesh have set up Vigilance Organisations differing in some respects from the Central one.

Alleged Acquisition of Property by Deputy Finance Minister

*136. Shri Hari Vishnu Kamath: Shri Gulshan:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1051 on the 15th April, 1964, regarding alleged acquisition of property by the Deputy Minister of Finance and state;

- (a) whether the Attorney-General has given any advice to Government; and
- (b) if so, whether any action is proposed to be taken by Government in the matter?

The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda): (a) Yes.

(Shri Nanda): (a) Yes.(b) The matter is under consideration.

Agreement with West German Firms for Chemical Industry

- *137. Shri A. S. Saigal: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether it is a fact that an agreement entered into by the Hindustan Organic Chemicals with a consortium of West German Firms has been terminated due to the changed requirements of the Chemical Industry in India;
- (b) if so, how far this will affect the production programme of the Industry;
- (c) whether there are any projects under construction and if so, which; and

(d) what action Government are taking in this direction?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes, Sir.

- (b) This has postponed the availability of primary intermediates and the industry will have to depend on imports of these till such time as indigenous production is established.
- (c) and (d). Revised programme of production is under consideration.

Border Disputes between States

Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Dhaon:
Shri Kolla Venkaiah;

Will the Minister of **Home** Affairs be pleased to state the progress achieved in the task of settlement of border disputes between Maharashtra and Mysore States?

The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda): The matter is under examination.

Removal of Statues in Delhi

*139. Shri Bibhuti Mishra:
Shri Heda:
Shri Hukam Chand
Kachhavaiya:
Shri P. Venkatasubbaiah:
Shri K. N. Tiwary:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that Government have decided to remove all the Statues of Britishers from the Capital;
 - (b) if so, by what time; and
- (c) whether similar statucs in other cities of India will also be removed?

The Deputy Minister in the Ministry of Home Affairs (Shri I., N. Mishra):
(a) Yes, Sir,

- (b) Of the remaining eight statues in Delhi, it is proposed to remove three, one by one, during the course of this year.
- (c) Removal of Statues of foreigners in the States is the concern of State Governments who have already been requested to take action in the matter in accordance with the policy outlined in the late Prime Minister's statement in the Parliament on the 13th May. 1957.

Bomb Explosion in Jammu and Kashmir

Shri Maheswar Naik:
Shri Mohan Swarup:
Shri Onkar LAl Berwa:
Shri Gokaran Prasad:
Shri Prakash Vir Shastri:
Shri D, C. Sharma:
Shri P. C. Borooah:
Shri Hukam Chand
Kachhavaiya:
Shri Hem Raj:

*140. **<**

Kachhavaiya:
Shri Hem Raj:
Shri P. Venkatasubbaiah:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Thri S. N. Chaturvedi:
Shri Rameshwar Tantia:
Shri Dhaon:
Shri Bishanchander Seth:
Shri B. P. Yadava:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it i_S a fact that a few cases of bomb explosions have occurred in the State of Jammu and Kashmir during the last few months;
- (b) if so, the number thereof since the disappearance of the sacred relic from Hazratbal shrine; and
- (c) whether investigations conducted into these cases have revealed any sabotage by foreign hands?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). 22 cases of bomb explosions have taken place since the disappearance of the sacred relic of Prophet Mohammad from the Hazratbal shrine near Srinagar on the 27th December, 1963.

(c) Investigations have indicated the strong probability that they were acts of sabotage engineered by Pakistani agents.

Soap Industry

- *141. Shri Nath Pai: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether a review of the soap industry in the country has been made in recent years; and
- (b) if so, the extent of foreign capital employed in it and the return by way of profit on it?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan) (a) Yes, in January, 1964.

(b) The industries, including the soap industry, falling within the purview of the Industries (Development & Regulation) Act, 1951 are reviewed periodically but not with particular reference to foreign investment.

The soap producing units are also engaged in the production of vegetable oils, vanaspati, cosmetics, etc. As such, separate statistics of foreign capital invested in the soap industry and the return by way of profit on it are not maintained as these are included in the survey under the trade group "toilet preparation". However, it is believed that the two companies, which have a majority of foreign interest and which manufacture soap in addition to other articles, have a foreign capital investment in them of approximately Rs. 5.5 crores.

Rehabilitation of Refugees in Andamans

*142. Shrimati Renu Chakravartty:
Shri H. P. Chatterjee:
Shri P. K. Deo:

Will the Minister of Home Affairs be pleased to state:

(a) whether the target set for the number of East Pakistan refugee